

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:3154  
ANSWERED ON:16.03.2015  
BAN ON FORWARD SALES OF AIR TICKETS  
Charitra Shri Ram

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Directorate General of Civil Aviation (DGCA) has put a ban on forward sales of air tickets of various airlines;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether DGCA has received requests from these airlines to lift the ban as the same is causing huge losses to them; and
- (d) if so, the details thereof along with the action taken by DGCA thereon?

**Answer**

Minister of State in the Ministry of CIVIL AVIATION (Dr Mahesh Sharma)

(a) to (d): No Madam. However, in view of reduction in the fleet size and the flight crew of one of the private airlines, Director General of Civil Aviation (DGCA) on 05/12/2014 had restricted the booking of that airline to one month so as to have sustained operation without compromising safety of aircraft operations as well as to protect the interest of passengers. Subsequently on the basis of the request received from the airline, DGCA permitted it to open the booking upto 28.3.2015 and thereafter, beyond 28.3.2015. DGCA has asked the airline to submit weekly report on availability of aircraft for operations and details of booking etc.